Court-II

Mentioning

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.04/KB/2016

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd May, 2017, 10.30 A.M

			4					
	Name of the Company		Anurag Jhawa -Versus-		Jorks Pyt Ltd. & Ors			
7011	1	Inder Section	Chhotanagpur Rope Works Pvt.Ltd. & Ors. 397/398					
	SI. No.	Name & Desig Representa	nation of Authoritive (IN CAPITETTERS)		Appearing on beha	lf of	Signature with date	
	1	AKHILESH	KUMAR SHRIV	ASTAVA)	Respondents		Axash hami	
	2.	SHAKEEL 1	MD. AKHTAR	ADV.	Lespon Gen,		2.5.17	
	3.	AKASH S	HARM PS.C	5.)				
		B 00						
		Ratnanko Pac N.D. Dutze. Snamue Mis Snapna Che Snapna Che Snapna Che	merjee.	(Petitioner.	On	ingle S. Vt.	
	2.	N.D. Dube.			10	1)	0	
	3.	Snamue Mid	ی ک			0		
	4.	Swappa Che	and.					
	S	Sutagea Un	WILA					

Court-II

02/05/2017 - C.P. No. 04/KB/2016 - Chhotanagpur Rope Works Pvt. Ltd. & Ors.

ORDER

Ld. Counsel for the petitioners sought leave of the Court for filing an affidavit. Petitioner may file affidavit with a copy in advance to the respondents within two weeks thereafter reply, if any, may be filed within two weeks.

Auditor and Valuer has already been appointed by this Tribunal vide the order dated 10/03/2017, a copy of which is enclosed herewith for ready reference.

List the matter on 05/07/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)

2

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 04 / 2016

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th March, 2017, 10.30 A.M

Name of the Company		Anurag Jhawar & AnrVersus- Chhotanagpur Rope Works Pvt. Ltd. & Ors.				
Un	der Section	241/242				
SI.		nation of Authorized	Appearing on behalf of	Signature with		
No.	and the second of the second s	ative (IN CAPITAL ETTERS)		date		

Ratnanko Banerjee

1. Imapara Chambey

Sulapa Milira

Petitioner

Smitado

ORDER

Ld. Counsel for the petitioners are present.

In this case Mr. L.K.Sarawgi, F.C.A. of L.K.Sarawgi & Associates, 27, Weston Street, Room No. 112, 1st floor, Kolkata 700012 be appointed as auditor for auditing for the financial years 2014-15 and 2015-16. In case Mr. L. K. Sarawgi is not available then M/s. Majumder & Co., F.C.A., 17, Ganesh Chandra Avenue, 4th floor, Kolkata 700013 be approached for appointment as auditor.

Mr. Shib Das Bhar, 7/32/6/1, Barada Basak Street, Kolkata 700036 be appointed as valuer. In case Mr. Shib Das Bhar is not



available then Mr. Basudev Dey, 29/3B, Lake Place, Ground Floor, Kolkata 700029 be approached for appointment as valuer.

The parties to the case may approach them for obtaining their consent, and other terms like remunerations etc.

(S. Vijayaraghavan) Member (T) Sd-(Vijai Pratap Singh) Member (J)